

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 836 TO BE ANSWERED ON: 03.12.2024

Allocation of funds to Himachal Pradesh under central schemes

836: SHRI HARSH MAHAJAN:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details of funds sanctioned/allocated to Himachal Pradesh by the Central Government under the schemes of the Ministry, item-wise in the last two years;
- (b) whether utilization certificates have been provided by the State of Himachal Pradesh after making expenditures under all the schemes, if so, the details thereof and if not, the reasons therefor; and
- (c) whether Government monitors the accounts of funds given under various items, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (c): Department of Pharmaceuticals implements the scheme for Promotion of Bulk Drug Parks with a total outlay of Rs. 3,000 crore to bring down the cost of manufacturing of bulk drugs by creation of world class common infrastructure facilities. Under the scheme financial assistance subject to a maximum limit of Rs. 1,000 crore per park or 70% of the project cost of Common Infrastructure Facilities (CIF) (90% in case of North Eastern States and Hilly States), whichever is less is provided.

The first installment of Rs. 225 crore has been released to Himachal Pradesh Bulk Drug Park Infra. LTD. (HPBDPIL)/State Implementing Agency, Himachal Pradesh in FY 2022-23. No Sir, Utilisation Certificates are received after the funds are fully utilized. The Department monitors the fund released and utilized through regular review meeting and project Management Agency appointed for the purpose.
